

PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY

Chhatrapati Shivaji Bhawan, B-14/A, Qutab Institutional Area Katwaria Sarai, New Delhi-110016.

CORRIGENDUM

With reference to the RFP dated 17th February, 2017 for the '**Appointment of training institute/organisation for imparting training for pension schemes regulated/administered by PFRDA for SE zone**' issued by the Authority, it is informed that the revised basic requirement under Sno.3 and 5 under Clause 6.1- Minimum eligibility criteria shall be read as under:

S no 3: Profile and presence-

"The applicant bidder should be a professional agency / organization engaged in imparting training and should be able to arrange the training venues across the zone.-**Minimum 5 own centres required.**"

S no 5: Staff strength and exposure-

"The institutions should have minimum 20 adequately trained faculties in BFSI sector on their payroll with minimum experience of 2 years of training with **age in years below 55** and exposure in financial products. Project co-ordinators to have at least 3 years of training experience."

Other details are available on PFRDA's website www.pfrda.org.in.